



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/418/2016	LAKHIMAI DEKA Versus HARI PRASAD MISRA and 5 ORS	MR.T DEKA MR.P P DAS MR.S DAS	MR.N GOSWAMI(R-1) MR.A HUSSAINR-1 MR.R SARMA(R-1) MR.S DEY(R-1)
2	Tr.P.(C)/55/2017	SUNITA SARKAR Versus RAJU MAZUMDAR	MR.S C BISWAS MS.K L R YANTHAN MRS.J BORAH MDE AHMED	
3	CRP(I/O)/330/2019	MALA BHARALI Versus RINI BHARALI AND ANR.	MR. M TALUKDAR MS. M TALUKDAR	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP

LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
2	WP(C)/394/2015	BHUBANESWAR BARMAN Versus THE ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. and 2 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S K DORI	MR.P P DASR-3 MR.S HANDIQUE(R-3)
3	WP(C)/5760/2015	M/S JUGONIAR A PROPREITORSHIP FIRM and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. P K BORAH MR.D GOGOI MR.S BORTHAKUR	SC, AIDC

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5308/2015	RANJOY DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR.S KALITA MR.S DAS MR.P BARUAH MS.C BAISHYA	GA, ASSAM SC, FORESTR1-4
2	WP(C)/1391/2016	LALIT SHARMA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 18 ORS	MR. A SARMA MR. K KALITA MR. M HUSSAIN MR. A J MAHANTA	SC, APDCL
3	WP(C)/7105/2017	PRAMILA DAS Versus THE STATE OF ASSAM and 4 ORS	MR.I CHOWDHURY MR.S BISWAKARMA MS.G DAS	SC, SECONDARY EDUCATION
4	I.A.(Civil)/736/2020 IN WP(C)/4591/2012 (D/O) in WP(C)/4591/2012	DEBOJIT GOGOI AND ANR. Versus ASSAM BOARD OF REVENUE AND 6 ORS.	MR. C BORUAH MR. R K TALUKDAR	GA, ASSAM SC, REVENUE

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